



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:15 PM**

**[ For Friday,15th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
29	<a href="#">WA/353/2023</a> CAVT. NO.09752/023,	M ISAAC <b>Versus</b> THE STATE OF MANIPUR AND 3 ORS.	MR A SAIKIA	MR. B DEB GA, MANIPUR FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 15/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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34)	MR. S BANIK	18-03-2024	To	21-03-2024



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
52	<a href="#">WP(C)/1256/2024</a> FIXED	JALAL UDDIN AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A D CHOUDHURY	GA, ASSAM DY.S.G.I.
53	<a href="#">WP(C)/1509/2024</a> B/O	AMARJYOTI DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. D S NEOG MR. P K DEKA MD. S ALOM MR. R. KARIM	GA, ASSAM SC, APSC
<b>ORDERS</b>				
54	<a href="#">WP(C)/6917/2023</a> B/O	BEDANTA DEKA <b>Versus</b> THE CENTRAL BANK OF INDIA AND 3 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	SC, CENTRAL BANK OF INDIA
55	<a href="#">I.A.(Civil)/376/2024</a> B/O in WP(C)/5011/2023 <b>WITH</b> <a href="#">WP(C)/5011/2023</a>	KRISHNA PRASAD LASKAR AND 41 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS  KRISHNA PRASAD LASKAR AND 41 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G SARMA MR S DEKA  MR G SARMA MR S DEKA	SC, CO OP GA, ASSAM SC, FINANCE  SC, CO OP GA, ASSAM SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 15/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 3**

**[DIVISION BENCH-II]**

**THIS BENCH WILL RISE AT 3:00 PM]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
36 <a href="#">WP(C)/1699/2020</a> BY SLIP, WITH LCR	AMJAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR I HAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
44	<a href="#">WP(C)/1510/2024</a> B/O	ARATI BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	SC, CO OP GA, ASSAM SC, FINANCE
45	<a href="#">WP(C)/1516/2024</a> CAVT. NO.02842/024, B/O	DINESH MILI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS S BHATTACHARJYA MR N SARMA MS. J BAISHYA	GA, ASSAM MR. S BANIK FOR CAVEATOR SC, EXCISE DEPTT.
<b>ORDERS</b>				
46	<a href="#">WP(C)/6518/2023</a> B/O	MURAD AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA	GA, ASSAM

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 8

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V**

**THIS BENCH WILL RISE AT 3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
45	<a href="#">WP(C)/1525/2024</a> B/O	SANJAY KR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. H ISLAM	SC, CO OP SC, ELECTION COMMISSION.
46	<a href="#">WP(C)/1532/2024</a> B/O	NUR AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5ORS	MR B SINHA MR. H ISLAM	SC, CO OP SC, ECI
<b><u>ADMISSION</u></b>				
47	<a href="#">WP(C)/2981/2015</a> FIXED	THE STATE OF ASSAM and ANR. <b>Versus</b> HEMANTA KUMAR SINGH and 6 ORS	MR.R MAZUMDAR SC, ELEMENTARY EDUCATION	MR.S K SINGHA(R-1 to 7) MR.M K NEOG(R-1 to 7) MR.M K DUTTAR-1 to 7
48	<a href="#">WP(C)/3795/2015</a> FIXED	SMTI ARUNIMA SAIKIA and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S AGARWAL MR.S SAHU MS.C KALITA MR.P K MONDAL MR.N N JHA	SC, ELEMENTARY EDUCATION(R2-7) SC, SSA(R6)
49	<a href="#">WP(C)/3933/2015</a> FIXED	SMTI BIJUMONI SAIKIA and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.D K BAGCHI MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATIONR2-7 SC, SSA(R6)
50	<a href="#">WP(C)/4108/2015</a> FIXED	SMTI RANU OZAH and 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION(R1-4 & 6) SC, SSA(R5)
51	<a href="#">WP(C)/4348/2015</a> FIXED	SMTI RUMI BHUYAN and 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION(R1-4&6) SC, SSAR5
52	<a href="#">WP(C)/4368/2015</a> FIXED	SMTI SANDHYARANI DUTTA <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION SC, SSA(R6)
53	<a href="#">WP(C)/7624/2015</a> FIXED	THE STATE OF ASSAM <b>Versus</b> JIBAN BARUAH and 7 ORS.	MR.R MAJUMDAR MR.N SARMA MR.D CHETIA	MR.K K MAHANTA MS.N S THAKURIAR- 1 - 8 MS.P DEB(R-1 - 8)

54	<a href="#">WP(C)/759/2023</a> FIXED	DEVIKA DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, AG MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SOCIAL WELFARE SC, FINANCE
55	<a href="#">WP(C)/761/2023</a> FIXED	BINA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, AG MR R M DAS SC, SOCIAL WELFARE SC, FINANCE
56	<a href="#">WP(C)/6076/2023</a> B/O	RATIMA NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. S SUTRADHAR	GA, ASSAM MR. D C KALITA(r-5,6) MR. B K BHAGAWATI (r- 5,6) SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,15th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
49	<a href="#">Cont.Cas(C)/138/2024</a> FIXED	KALICHARAN MANDAL <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	
<b>WITH</b>				
50	<a href="#">WP(C)/8309/2022</a>	KALICHARAN MANDAL AND 206 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	GA, ASSAM SC, REVENUE
51	<a href="#">WP(C)/1058/2024</a> FIXED	RAMJI RAY <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
52	<a href="#">WP(C)/1399/2024</a> FIXED	REBATI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	J U AHMED MR. N K MURRY MR S A REEYAZ	GA, ASSAM
<b>ORDERS</b>				
53	<a href="#">Review.Pet./4/2024</a> WP(C)/2486/2020 (D/O), FIXED	THE STATE OF ASSAM AND ANR. <b>Versus</b> AJITA NATH AND 6 ORS	MR S M T CHISTIE MR. R MAZUMDAR	

LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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**[ For Friday,15th March 2024]**

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### HEARING

21	<a href="#">CRL.A(J)/33/2018</a> 6 Y 4 M 20 D :WITH LCR 4 FILES, P.B.-2, FIXED	PARBINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. INTEKHAB ALAM HAZARIKA, AMICUS CURIAE	PP, ASSAM
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BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
41	<a href="#">Bail Appln./2538/2023</a> (AT 10:15 AM)	MD. ASLAM KHAN <b>Versus</b> THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
42	<a href="#">Bail Appln./4458/2023</a> (AT 10:15 AM)	SWARN SINGH <b>Versus</b> THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
43	<a href="#">Bail Appln./614/2024</a> (AT 10:15 AM)	SUKANYA BORA <b>Versus</b> THE STATE OF ASSAM	MR. S D PURKAYASTHA MR. A DEKA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
44	<a href="#">Bail Appln./295/2024</a> WITH OFFICE NOTE, FIXED	MOKSEDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
<b>BAIL HEARING</b>				
45	<a href="#">AB/495/2024</a> WITH OFFICE NOTE, FIXED	ABDUL MOTALEB SK. @ MOTALEF HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
48	<a href="#">I.A.(Civil)/749/2024</a> WITH LCR, FIXED in <a href="#">RSA/306/2017</a> <b>WITH</b> <a href="#">RSA/306/2017</a>	BIRDAO NARZARY, <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA	GA, ASSAM MR.H DAS SC, BTC
		SMTI PUSPA GAYAN <b>Versus</b> THE STATE OF ASSAM and 9 ORS	MR.K P SARMA MR.D P MANDAL MR.H DAS MS.U HAZARIKA	GA, ASSAM MR. P J SAIKIA (R10) MR. R S MISHRA (R10) SC. BTC
49	<a href="#">I.A.(Civil)/773/2024</a> WITH LCR, FIXED in <a href="#">CRP(IO)/60/2023</a> <b>WITH</b> <a href="#">CRP(IO)/60/2023</a>	SANCHITA ROY <b>Versus</b> RABINDRA CHANDRA PAUL	MS. R CHOUDHURY	MR. A R DAS
		SANCHITA ROY <b>Versus</b> RABINDRA CHANDRA PAUL	MS. R CHOUDHURY	MR. A K PURKAYASTHA MR. S SHARMA MR. A R DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/1845/2023</a> in <a href="#">CRP(IO)/60/2023</a>	RABINDRA CHANDRA PAUL, <b>Versus</b> SANCHITA ROY		MS. R CHOUDHURY
50	<a href="#">Crl.Pet./810/2019</a>	RABINDRA CH. PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS L DAS	MR. A BISWAS MR R KALITA MS. S SARMA (R-2) MS S AHOM PP, ASSAM

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

50	<a href="#">Crl.Rev.P./441/2023</a> WITH LCR 4 FILES(SCANNED COPY), B/O	ABDUR ROHMAN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. R. AHMED	PP, ASSAM
51	<a href="#">I.A.(Crl.)/239/2024</a> AB 1904/2023(D/O), FIXED in AB/1904/2023	JAHIRUL ISLAM TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
62	<a href="#">WP(C)/6008/2021</a>	DHIRENDRA PATWORY AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. B CHETRI MR P BHATTACHARJYA	GA, ASSAM MR. J I BORBHUIYA (R-11) MS F BEGUM (R-11) MR. L MOHAN (R-11) MR S N ADHYAPAK (R-5,6,8,10,13) MR P NAYAK (SC, GAD) MS B DAS MR. A PHUKAN (GAD) MS S PARVEEN (R-15) MR. N BARMAN (R-15) SC, FINANCE
<b>MOTION</b>				
63	<a href="#">WP(C)/1384/2024</a> B/O	PRASANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED A M AHMED R A LAHKAR	GA, ASSAM MR. N DEKA (r-5) SC, EXCISE DEPTT.
<b>ADMISSION</b>				
64	<a href="#">WP(C)/4599/2018</a> B/O	PRASTUTI BHUYAN <b>Versus</b> AXIS BANK AND 2 ORS.	MR. A BARUA MR. B BORA	MR. K K BHATRA (R3) MR. R K BHATRA (R3) MR. M SHARMA (r-1 to3) MR. A SAIKIA (R3) MS. S BURAGOHAIN (R3) MR M SARMA(R-1&2) MS RIMPI DUTTA (R3) MS. S YASMIN (r-1 to3)

65	<b>WITH</b> <a href="#">WP(C)/2893/2018</a>	SMTI. JAYA SAIKIA <b>Versus</b> THE BRANCH MANAGER, AXIS BANK AND ANR.	MR. S ALI MR K DAS	MR. K K BHATRA (R2) MR. R K BHATRA (R2) Mukesh Sharma (R1) MR. A SAIKIA (R2) MS. S BURAGOHAIN (R2) MR M SARMA (r-1 to3) MS. S YASMIN (r-1 to3)
66	<a href="#">WP(C)/7457/2018</a> B/O	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, GDD SC, G M D A SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1861/2023</a> in WP(C)/7457/2018	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA	GA, ASSAM SC, G M D A
67	<b>WITH</b> <a href="#">WP(C)/4395/2022</a>	M/S VERSHA TECHNOTRADE PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MS. S. SAIKIA B SARMA	GA, ASSAM MR. R DUBEY(R-7) MS. A B KAYASTHA(R-7) SC, G M D A
	<b>WITH</b> <a href="#">I.A.(Civil)/1387/2023</a> in WP(C)/4395/2022	M/S VERSHA TECHNOTRADE PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, G M D A
68	<b>WITH</b> <a href="#">WP(C)/6254/2023</a>	USHA DUGAR AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A BISWAS	MR. K N CHOUDHURY (R7) GA, ASSAM MR. R DUBEY (R7) MS. A B KAYASTHA (R7) SC, FINANCE SC. REVENUE SC, G M D A
69	<a href="#">WP(C)/3579/2019</a> FIXED	NABADWIP SHIL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. L N DIHINGIA MR. A K SAHU MR. R J SAIKIA	GA, ASSAM MR. A K TALUKDAR (r-3) MR. S ISLAM (r-3) MR. J M A CHOUDHURY MR. A B T HAQUE S. I. KHAN (r-3)
70	<a href="#">WP(C)/4727/2023</a> B/O	MD. AIAZUDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	MR. M HUSSAIN(R-5) MD A WADUD (R-5) MR J HUSSAIN(R-5) SC, REVENUE
<b>HEARING</b>				
71	<a href="#">WP(C)/2799/2014</a> FIXED	NORTH EASTERN ENGINEERING AND ASSOCIATES <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR. B TAID	MR. D K SAIKIA (R2, R3) C.G.C. MR. J M A CHOUDHURY MR. P GOSWAMI (R2, R5) MR A KAKOTI (R2, R5) MS. K KHAN (R4) MS. A DAS (R4) MS. P CHAKRABORTY (R4) MR. S BORAH (R2, R5)
	<b>WITH</b> <a href="#">I.A.(Civil)/1695/2020</a> in WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH	

72 [WP\(C\)/4072/2015](#)  
FIXED

KARTIK MAZUMDAR and 2 ORS.  
**Versus**  
THE UNION OF INDIA and 15 ORS

MR.P K KALITA  
MR.A K PURKAYASTHA  
MR.M K MAJUMDAR  
MR.S DAS  
MR.D DAS

GA, ASSAM(R2 & 5)  
MR.D NANDI(R- 10 to 15)  
MR.P K BARMAN(R-10 to 15)  
C.G.C.  
MR. D C BORAH(R-1)  
MR.T THAKURIA(R-3)  
MR.S BORA(R7-9)  
SC, GMC  
ASSTT.S.G.I.(R1)  
MS.D D BARMAN(R-10 to 15)  
SC, G M D A(R6)

**WITH**  
[I.A./1357/2016](#)  
in WP(C)/4072/2015

KARTIK MAZUMDAR and 2 ORS.  
**Versus**  
THE UNION OF INDIA and 15 ORS

MR.P K KALITA  
MR.A K PURKAYASTHA  
MR.M K MAJUMDAR  
MR.S DAS  
MR.D DAS

GA, ASSAM(R2 & 5)  
MR.P K BARMAN(R-10 to 15)  
C.G.C.  
MR. D C BORAH(R-1)  
MR.T THAKURIA(R-3)  
MR.S BORA(R7-9)  
MS.D D BARMANR-10 to 15  
SC, GMC  
SC, G M D A(R6)  
ASSTT.S.G.I.(R1)

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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
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12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
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14)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
15)	MR. A SARMA	11-03-2024	To	15-03-2024
16)	S BORGHAIN	13-03-2024	To	17-03-2024
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24)	MR R GOENKA	12-03-2024	To	15-03-2024
25)	MR A GOENKA	12-03-2024	To	15-03-2024
26)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
27)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024
29)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
30)	MS. B M CHETRI	15-03-2024	To	25-03-2024
31)	MR. M SARANIA	15-03-2024	To	16-03-2024

32)	MR. M H LASKAR	15-03-2024	To	15-03-2024
33)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
34)	MR. S BANIK	18-03-2024	To	21-03-2024





**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:15 PM**

**[ For Friday,15th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**BAIL HEARING**

13	<a href="#">AB/3951/2023</a> FIXED	MD NAZIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MS. J PAUL	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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21)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024
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24)	MR R GOENKA	12-03-2024	To	15-03-2024
25)	MR A GOENKA	12-03-2024	To	15-03-2024
26)	MR. V K CHOPRA	29-03-2024	To	01-04-2024

27)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Friday,15th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
50	<a href="#">WP(C)/7024/2021</a> (AT 10:15 AM)	DR. DIPIKA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I CHOWDHURY SR ADV MR. R M DEKA MR. S BISWAKARMA MS G DAS MR T DAS	SC, HIGHER EDU MR. J PATOWARY (R-3,4)
51	<a href="#">WP(C)/2214/2023</a> CAVT. NO.02272/023, (AT 10:15 AM)	JAYANTA KUMAR SARMA <b>Versus</b> KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY (R- 1,2,3) MR. P J PHUKAN, (R-1 TO 3,5,6 & 7 ) MR. A CHAMUAH, SC, UNIVERSITY GRANTS COMMISSION, (RESPONDENT NO. 7 ) SC, KKHSOU MR. ARIF AHMED (R-5,6) FOR CAVEATOR
<b>MOTION</b>				
52	<a href="#">WP(C)/1521/2024</a> B/O	DHRUBAJIT DAS AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA MR. P MAHANTA MR A BHATRA MS C DAS MS. M BORGHAIN	SC, ELEM. EDU SC, N C T E DY.S.G.I. SC, BTC
<b>ORDER (STAY VACATING)</b>				
53	<a href="#">I.A.(Civil)/846/2024</a> B/O in WP(C)/731/2024 <b>WITH</b> <a href="#">WP(C)/731/2024</a>	SIRIN ARA BEGUM, <b>Versus</b> SURANJANA KAKOTY AND 3 ORS  SURANJANA KAKOTY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ  MS S SARMA HAZARIKA	MS S SARMA HAZARIKA SC, EDU  SC, SEC. EDU.
<b>ORDERS</b>				
54	<a href="#">I.A.(Civil)/499/2024</a> FIXED in WP(C)/6595/2023	SUPARNA ROY, <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K GHOSH	SC, ELEM. EDU

**WITH**  
[WP\(C\)/6595/2023](#)

SUPARNA ROY  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MS. R CHOUDHURY  
MR. S K GHOSH  
MS F AHMED  
MS. B. HAZARIKA

SC, ELEM. EDU  
MR F U BARBHUIYA (r-7)  
MS S DAS (r-7)

55 [I.A.\(Civil\)/597/2024](#)  
B/O  
in Cont.Cas(C)/671/2023

AHAMED HUSSAIN MOLLAH  
**Versus**  
SCHOOL MANAGING COMMITTEE  
MOUKHOWA UZIRAR CHAR M E  
MADRASS AND ORS

MR. M A SHEIKH  
MS F INTAZ

**WITH**  
[Cont.Cas\(C\)/671/2023](#)

SCHOOL MANAGING COMMITTEE  
MOUKHOWA UZIRAR CHAR M E  
MADRASS AND 9 ORS  
**Versus**  
MAMATA HOJAI AND 2 ORS

MR. A ROSHID  
MS. T BEGUM

MR. D SAIKIA (r-1)  
MR. M A SHEIKH (R-3)  
MR S M T CHISTIE (r-1)  
MR B KAUSHIK (r-1)  
MS F INTAZ (R-3)

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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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34)	MR. S BANIK	18-03-2024	To	21-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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### [ For Friday,15th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE BUDI HABUNG**

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

30	<a href="#">MACApp./162/2017</a> WITH LCR, B/O	THE SRI RAM GENERAL INSURANCE COMPANY LTD <b>Versus</b> MRS MINATI DAS and 5 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/1245/2017</a> in MACApp./162/2017	THE SRI RAM GENERAL INSURANCE COMPANY LTD <b>Versus</b> MRS MINATI DAS and 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/1246/2017</a> in MACApp./162/2017	THE SRI RAM GENERAL INSURANCE COMPANY LTD <b>Versus</b> MRS MINATI DAS and 5 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	
31	<a href="#">MACApp./142/2023</a> B/O	SBI GENERAL INSURANCE COMPANY LTD. <b>Versus</b> CHANDANA PATHAK AND 2 ORS E	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. P HAZARIKA (R-1,2) P. BORAH(R-1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/1008/2023</a> in MACApp./142/2023	SBI GENERAL INSURANCE COMPANY LTD. <b>Versus</b> CHANDANA PATHAK AND 2 ORS E	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
32	<a href="#">I.A.(Civil)/104/2024</a> B/O in MACApp./15594/2023	RAHUL MANDAL <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
	<b>WITH</b> <a href="#">MACApp./15594/2023</a> (Filing Number)	RAHUL MANDAL <b>Versus</b> ORIENTAL INSURANCE CO LTD AND 2 ORS (E)	MR. A R AGARWALA	

#### HEARING

33	<a href="#">I.A.(Civil)/2092/2023</a> B/O in MACApp./8364/2023	UNITED INDIA INSURANCE CO LTD. <b>Versus</b> SRI ARUP JYOTI KONWAR AND 5 ORS.	MRS L SHARMA MR. K K BHATTA	MR. A J SAIKIA (r-4) MR. M TALUKDAR (r-1) MR Z HUSSAIN (R-2,3) MR. A SHAKIL (r-1) M CHETIA MR. S. PEGU (r-4)
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LEAVE NOTE OF ADVOCATES FOR 15/03/2024

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6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. O P BHATI	11-03-2024	To	07-04-2024
14)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
15)	MR. A SARMA	11-03-2024	To	15-03-2024
16)	S BORGHAIN	13-03-2024	To	17-03-2024
17)	MR M Z AHMED	13-03-2024	To	15-03-2024
18)	MS. B DUTTA	13-03-2024	To	15-03-2024
19)	MR. A M DUTTA	13-03-2024	To	15-03-2024
20)	MR. N SHARMA	15-03-2024	To	19-03-2024
21)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024
22)	MR. S SHARMA	14-03-2024	To	15-03-2024
23)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
24)	MR R GOENKA	12-03-2024	To	15-03-2024
25)	MR A GOENKA	12-03-2024	To	15-03-2024
26)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
27)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
28)	MR. M K MAJUMDAR	14-03-2024	To	18-03-2024
29)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
30)	MS. B M CHETRI	15-03-2024	To	25-03-2024
31)	MR. M SARANIA	15-03-2024	To	16-03-2024
32)	MR. M H LASKAR	15-03-2024	To	15-03-2024
33)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
34)	MR. S BANIK	18-03-2024	To	21-03-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

**[ For Friday,15th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
51	<a href="#">AB/705/2024</a> B/O	SORMAN ALI @ SURMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
52	<a href="#">Bail Appln./685/2024</a> FIXED	NITUL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
<b>BAIL HEARING</b>				
53	<a href="#">AB/637/2024</a> (CONNECTED WITH ITEM NO. 35 IN THE DAILY CAUSE LIST), FIXED	REZAUL ISLAM KHAN @ RAJIB AND ANR. <b>Versus</b> THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM MS. NISHA BEGUM	PP, ASSAM
<b>ORDERS</b>				
54	<a href="#">Crl.Pet./1408/2023</a> FIXED	SHAJAHAN ALI SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK R KHATUN A A AHMED MR. A W MONDAL	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 15/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
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17)	MR M Z AHMED	13-03-2024	To	15-03-2024
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19)	MR. A M DUTTA	13-03-2024	To	15-03-2024
20)	MR. N SHARMA	15-03-2024	To	19-03-2024
21)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024
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23)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
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33)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
34)	MR. S BANIK	18-03-2024	To	21-03-2024